

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 407 OF 2024**

IN THE MATTER OF:

Bhupendra Singh

.....PETITIONER

VERSUS

State of UP & Ors.

.....RESPONDENT

MEMO OF PARTIES

Bhupendra Singh, Advocate
S/o Sri Shitla Prasad Singh,
R/o Gia-Mau, Gomti Nagar,
Lucknow – 226 010

.....PETITIONER

VERSUS

1. State of U.P.

Through its Secretary, Medical Health,
U.P. Civil Secretariat, Lucknow – 226 010
(Swasthya Bhawan, Lucknow – 226 001)
Contact – 0522-2622625
Email – mdupnrhm@gmail.com

.....Respondent No. 1

2. District Magistrate, Lucknow

DM Lucknow Room No 49,
DM Office, Qaiserbagh, Lucknow – 226 001
Contact – +91 0522-2623912
Email – dmluc@nic.in

.....Respondent No. 2

3. Lucknow Development Authority

Through its Vice-chairman,
Pradhikaran Bhawan, Vipin Khand,
Gomti Nagar, Lucknow – 226 010
Contact – 0522-2629522
Email – vicechairmanlda@gmail.com

.....Respondent No. 3

4. Lucknow Municipal Corporation, Lucknow

Through its Municipal commissioner
Lucknow Nagar Nigam,
Triliknath Road, Lalbagh, Lucknow – 226 001
Contact – 0522-2289782
Email – mlko@nic.in

.....Respondent No. 4

5. The Editor,

The Times of India, 16,
Rana Pratap Marg, Lucknow – 226 001

.....Respondent No. 5